

T.A. No. 2024/87
(O.S. 163/82)
(C.A. 35/85)

Hon' Mr D.K. Agrawal, J.M.

Hon' Mr K. Obayya, A.M.

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10/7/90

Civil Appeal No. 35/85 filed by Shri A.K. Srivastava and 10 others and Civil Appeal No. 50/85 filed by Union of India against the judgment and decree dated 30-11-84 passed by 5th Additional Munsif, Kanpur are pending for disposal.

Shri Sudhir Agrawal learned counsel stated that although power has been filed on behalf of one appellant namely Shri B.D. Dubey, but, the interest of all the appellants is identical, he is likely to represent all the appellants in Civil Appeal No. 35/85.

Shri Ashok Mohiley represents appellant of C.A. No. 50/85. Shri N.K. Nair learned counsel for the respondent namely, Bansilal Sahijwani is reported to be ill, therefore, this case is adjourned to 3-9-90 for hearing.

A.M.

(sns)

D.K.Agrawal

J.M.